

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 103
IA (CA) No. 17/JPR/2022
IA (CA) No. 18/JPR/2022
CA No. 20/JPR/2022
CA No. 01/JPR/2023
CA No. 16/JPR/2024
CA No. 17/JPR/2024
CP No. 09/241-242/JPR/2022
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Satya Narayan Gupta

...Petitioner

Versus

Silver Soil Industrial Park Pvt. Ltd.

...Respondent

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 26.07.2024.

Therefore, the matter is reposted to 06.08.2024.


(Prabhu Dayal Sewda)
Court Officer

July 26, 2024